234/200

MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 1782-1821/Genl./Circulation/West/THC/2026 Dated, Delhi the 14/1/26

Sub.:- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 487-498/R.R (Sessions)/South/Saket/2026 dated 06.01.2026 along with its enclosure i.e. Mark 'A' (Record of 293 of Arbitration Act for the year 2017 & 2020 are identified by Record Room (Sessions), South District during the period w.e.f. 21.12.2025 to 31.12.2025 for weeding out) bearing diary no. 622 dated 12.01.2026 received, on the subject cited above, from Sh. Abhitosh Pratap Singh Rathore, Ld. Officer In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, **with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 293 of Arbitration Act for the year 2017 & 2020 are identified by Record Room (Sessions), South District during the period w.e.f. 21.12.2025 to 31.12.2025 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : rrst.ddc@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases as mentioned in the Mark 'A' (Record of 293 of Arbitration Act for the year 2017 & 2020 are identified by Record Room (Sessions), South District during the period w.e.f. 21.12.2025 to 31.12.2025 for weeding out)**, for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Civil Matters, West District, Tis Hazari Courts, Delhi. **It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.**
2. Branch Incharge, Record Room (Civil), West District, Tis Hazari Courts, Delhi.
3. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
4. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Harish Kumar)
District Judge (Commercial Court) - 04/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. _____/R.R (Sessions)/South/Saket/2026 Dated: 6/1/26
437 - 498

To.

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter Endst. No 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

It is to apprise you that record of 293 of Arbitration Act for the year, 2017 & 2020 in Record Room (Sessions), South District, identified during the period w.e.f. 21.12.2025 to 31.12.2025, have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal or matter in respect of cases/petitions shown in Mark-'A' are pending before the Trial Courts or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on *layers* to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the courts of their district and confirmation be also sent to Record Room Sessions through official e-mail id i.e *rrsi.ddc@ddc.nic.in* within 15 days. If reply not received at the stipulated time, it will presumed that there is no Appeal/Revision or any other matter is pending before you.

The Branch In-Charge, R & I branch is further directed to provide compliance report with proof of circulation within two day after receiving this letter to the Branch In-charge, Record Room South, New Delhi.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(Abhitosh Pratap Singh Rathore)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-'A'.

MARK "A"

SL. NO.	GOSHWAR NO.	CASE NO.	CASE TITLE	DATE OF DECISION	DECIDED AS
1.	1126/C/2017	ARBTN. NO.20819/16	PURWANCHAL ESTATE LTD. VS. MAGMA FIN COPR	25.08.2017	DID
2.	1129/C/2017	ARBTN. NO.351/2017	GOODMAN AUTO DEALVS.DHARAM PARKASH	30.08.2017	COMPROMISED
3.	1130/C/2017	ARBTN. NO.350/2017	PRINCE AUTO DEAL VS.MAHENDER SINGH	30.08.2017	COMPROMISED
4.	1142/C/2017	ARBTN. NO.20808/16	CAPTAIN SURINDER TREHAN VS.BHARAT PETROLEUM CORPN.	24.04.2017	DISMISSED
5	1300/C/2017	ARBTN. NO.20591/16	INDUSIND BANK LTD VS.TEJ PRAKSH	07.02.2017	DISPOSED OFF
6.	1301/C/2017	ARBTN. NO.20812/16	INDUSIND BANK LTD. VS.PAPPU	09.02.2017	DISPOSED OFF
7.	1303/C/2017	ARBTN. NO.178/2017	MAHINDRA & MAHINDRA BANK LTD. VS.LALIT VERMA	15.02.2017	WITHDRAWN
8.	1315/C/2017	ARBTN. NO.20820/16	DAIMLER FIANNCIAL SERVICE VS.SUDHIR KUMAR	27.02.2017	DISMISSED
9.	1331/C/2017	ARBTN. NO.263/2017	HERO FINCAP LTD. VS.PURAN MAL KUMAWAT	09.10.2017	DISMISSED
10.	1332/C/2017	ARBTN. NO.153/17	INDUSIND BANK LTD. VS.ARJUN SHARMA	10.10.2017	DISMISSED
11	1333/C/2017	ARBTN. NO 151/2017	INDUSIND BANK LTD VS DHARMENDER	10.10.2017	DISMISSED
12	1334/C/2017	ARBTN. NO 97/2017	INDUSIND BANK LTD VS PUSHPENDER SINGH	10.10.2017	DISMISSED
13	1335/C/2017	ARBTN. NO 96/2017	INDUSIND BANK LTD VS INTIYAZ KHAN	10.10.2017	DISMISSED

14.	1336/C/2017	ARBTN. NO.94/2017	INDUSIND BANK LTD. VS.SURESH KUMAR	10.10.2017	DISMISSED
15.	13337/C/2017	ARBTN. NO.152/2017	INDUSIND BANK LTD. VS.DEEPAK KUMAR	10.10.2017	DISMISSED
16.	1338/C/2017	ARBTN. NO.95/2017	INDUSIND BANK LTD. VS.DHARMENDER SINGH	10.10.2017	DISMISSED
17.	1339/C/2017	ARBTN. NO.98/2017	INDUSIND BANK LTD. VS.KAMLESH KUMAR SHUKLA	10.10.2017	DISMISSED
18.	1340/C/2017	ARBTN. NO.384/2017	TVS CREDIT SERVICE LTD. VS.ROHIT SHARMA	16.10.2017	DISMISSED
19.	1341/C/2017	ARBTN. NO.381/2017	INDUSIND BANK LTD. VS.IRFANA MAROOG KHAN	16.10.2017	DISMISSED
20.	1342/C/2017	ARBTN. NO.377/2017	INDUSIND BANK LTD. VS.DELHI BRODA ROAD CARRIER LTD	16.10.2017	DISMISSED
21.	1343/C/2017	ARBTN. NO.375/2017	INDUSIND BANK LTD. VS.IRFANA MAROOF KHAN	16.10.2017	DISMISSED
22.	1344/C/2017	ARBTN. NO.387/2017	INDUSIND BANK LTD. VS.MOHD. ISLAM	16.10.2017	DISMISSED
23.	1350/C/2017	ARBTN. NO.322/2017	LORD FIN CAP. LTD. VS.DINESH YADAV	23.10.2017	DISPOSED OFF
24.	1351/C/2017	ARBTN. NO.321/2017	LORD FIN. CAP. LTD. VS.AKHTAR HUSSAIN	23.10.2017	DISPOSED OFF
25.	1352/C/2017	ARBTN. NO.20816/16	CITY FIN. INDIA LTD. VS.VISHNU DHAR CHAUDHARY	24.10.2017	DISMISSED
26.	1359/C/2017	ARBTN. NO.22/2017	INDUSIND BANK LTD. VS.DINAKAR	03.04.2017	WITHDRAWN
27	1360/C/2017	ARBTN. NO.23/2017	INDUSIND BANK LTD. VS. DEVENDER YADAV	03.04.2017	WITHDRAWN
28	1361/C/2017	ARBTN. NO 19/2017	LORD FIN CAP LTD VS BABU LAL PANDIT	05.04.2017	DISMISSED

29.	1364/C/2017	ARBTN. NO.20803/16	LORD FIN. CAP LTD. VS SURESH SAINI	10.04.2017	DID
30.	1365/C/2017	ARBTN. NO.20802/16	LORD FIN CAP. LTD. VS MOHD. QUAM	10.04.2017	DNP
31.	1366/C/2017	ARBTN. NO.20804/16	LORD FIN. CAP VS. SUSHMA GROVER	10.04.2017	DNP
32.	1367/C/2017	ARBTN. NO.17/17	LORD FIN. CAP VS. AVLENDER KUMAR	13.04.2017	DID
33.	1368/C/2017	ARBTN. NO.18/17	INDUSIND BANK LTD. VS. GUJRAJ	13.04.2017	DID
34.	1369/C/2017	ARBTN. NO.26/17	INDUSIND BANK LTD. VS. ABHISHEK DIWEDI	18.04.2017	DID
35.	1370/C/2017	ARBTN. NO.25/17	INDUSIND BANK LTD. VS. RAJ KUMAR	18.04.2017	DID
36.	1371/C/2017	ARBTN. NO.27/17	INDUSIND BANK LTD. VS. JITENDER KUMAR CHATURVEDI	18.04.2017	DID
37.	1372/C/2017	ARBTN. NO.24/17	INDUSIND BANK LTD. VS. PRADEEP CHAUDHARY	18.04.2017	DID
38.	1374/C/2017	ARBTN. NO.10/17	INDUSIND BANK LTD. VS. MOHD. SALMAN	22.04.2017	WITHDRAWN
39.	1375/C/2017	ARBTN. NO.102/17	INDUSIND BANK LTD. VS. BAL RAJ	22.04.2017	WITHDRAWN
40.	1376/C/2017	ARBTN. NO.99/17	INDUSIND BANK LTD. VS. SUSHIL BHAG CHAND	22.04.2017	WITHDRAWN
41.	1377/C/2017	ARBTN. NO.20590/16	INDUSIND BANK LTD. VS. SHANKAR BHAGWAN SINGH	22.04.2017	WITHDRAWN
42	1378/C/2017	ARBTN NO 100/17	INDUSIND BANK LTD VS. AKRAM QURSHI	22 04 2017	WITHDRAWN
43	1379/C/2017	ARBTN NO 20789/16	LORD FIN CAP VS. FAIZAN	25 04 2017	SETTLED

44.	1380/C/2017	ARBTN. NO.20787/16	LORD FIN. CAP VS. AMIT KUMAR MISHRA	25.04.2017	SETTLED
45.	1381/C/2017	ARBTN. NO.20786/16	LORD FIN. CAP VS. KANWARSINGH	25.04.2017	WITHDRAWN
46.	1382/C/2017	ARBTN. NO.20788/16	LORD FIN. CAP VS. M. AKBAR	25.04.2017	WITHDRAWN
47.	1385/C/2017	ARBTN. NO.20785/16	LORD FIN. CAP VS. SANDEEP RAJ	25.04.2017	WITHDRAWN
48.	1384/C/2017	ARBTN. NO.20791/16	LORD FIN. CAP VS. RAJESH KUMAR	25.04.2017	WITHDRAWN
49.	1383/C/2017	ARBTN. NO.20790/16	LORD FIN. CAP VS. MANOJ KUMAR	25.04.2017	WITHDRAWN
50.	1387/C/2017	ARBTN. NO.116/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS. ANISH MOHD.	27.04.2017	DISPOSED OFF
51.	1386/C/2017	ARBTN. NO.111/17	MAHINDRA & MAHINDRA FIN. SERVIC ELTD. VS. SHAMSHER SINGH	27.04.2017	DISPOSED OFF
52.	1388/C/2017	ARBTN. NO.113/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS. SUMIT KR. RAI	27.04.2017	DISPOSED OFF
53.	1389/C/2017	ARBTN. NO.112/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS. RAJENDER KUMAR	27.04.2017	DIPSOED OFF
54.	1390/C/2017	ARBTN. NO.117/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS. TECHNO CONCEPT	27.04.2017	DISPOSED OFF
55.	1391/C/2017	ARBTN. NO.110/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS. BALWAN SINGH	27.04.2017	DISPOSED OFF
56.	1421/C/2017	ARBTN. NO.75/17	INDUSIND BANK LTD. VS. ASCENT MACHINING WORKS	01.05.2017	DISPOSED OFF
57.	1422/C/2017	ARBTN. NO.70/17	INDUSIND BANK LTD. VS. RAJESH KUMAR	01.05.2017	DISPOSED OFF
58.	1423/C/2017	ARBTN. NO.72/17	INDUSIND BANK LTD. VS. RAJ KUMAR	01.05.2017	DISPOSED OFF

59.	1424/C/2017	ARBTN. NO.77/17	INDUSIND BANK LTD. VS. SHAN MOHD.	01.05.2017	DISPOSED OFF
60.	1425/C/2017	ARBTN. NO.79/17	INDUSIND BANK LTD. VS. BUNTY KUMAR	01.05.2017	DISPOSED OFF
61.	1426/C/2017	ARBTN. NO.81/17	INDUSIND BANK LTD. VS. BANKE BIHARI TRAVELS	01.05.2017	DISPOSED OFF
62.	1427/C/2017	ARBTN. NO.78/17	INDUSIND BANK LTD. VS. GAURAV HARISH	01.05.2017	DISPOSED OFF
63.	1428/C/2017	ARBTN. NO.20811/16	INDUSIND BANK LTD. VS. SACHAN SINGH	08.05.2017	DID
64.	1429/C/2017	ARBTN. NO.132/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS. NASIRA	09.05.2017	DISPOSED OFF
65.	1430/C/2017	ARBTN. NO.131/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS. RAVINDER KUMAR	09.05.2017	DISPOSED OFF
66.	1431/C/2017	ARBTN. NO.133/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS. GARV CHAUIDHARY	09.05.2017	DISPOSED OFF
67.	1432/C/2017	ARBTN. NO.130/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS. ANITA	09.05.2017	DISPOSED OFF
68.	1433/C/2017	ARBTN. NO.20837/16	INDUSIND BANK LTD. VS. B.S. SERVICE	09.05.2017	DID
69.	1434/C/2017	ARBTN. NO.20835/16	INDUSIND BANK LTD. VS. B.S. SERVICE	09.05.2017	DID
70.	1435/C/2017	ARBTN. NO.164/17	INDUSIND BANK LTD. VS. YASH PAL	11.05.2017	DID
71.	1436/C/2017	ARBTN. NO.166/17	INDUSIND BANK LTD. VS. MOHAMAD KHALIL	11.05.2017	DID
72	1437/C/2017	ARBTN NO.167/17	MAHINDRA & MAHINDRA FIN SERVICE LTD VS JAMIL KHAN	12.05.2017	DISPOSED OFF
73	1438/C/2017	ARBTN NO 172/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS SACHIN KUMAR	12.05.2017	DISPOSED OFF

74.	1439/C/2017	ARBTN. NO.179/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS.WARIS KHAN	12.05.2017	DISPOSED OFF
75.	1440/C/2017	ARBTN. NO.169/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS.SANT LAL	12.05.2017	DISPOSED OFF
76.	1441/C/2017	ARBTN. NO.173/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS. NIZAM KHAN	12.05.2017	DISPOSED OFF
77.	1442/C/2017	ARBTN. NO.176/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS.SANDEEP LAMBA	12.05.2017	DISPOSED OFF
78.	1443/C/2017	ARBTN. NO.171/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS. MOHD. ISHAQUE	12.05.2017	DID
79.	1444/C/2017	ARBTN. NO.168/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS.KHALID KHAN	12.05.2017	DISPOSED OFF
80.	1445/C/2017	ARBTN. NO.175/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS. BALRAJ SOMGJ	12.05.2017	DISPOSED OFF
81.	1446/C/2017	ARBTN. NO.174/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS. PUSHPAK AAGRI	12.05.2017	DISPOSED OFF
82.	1447/C/2017	ARBTN. NO.170/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS.DRIGPAL SINGH	12.05.2017	DISPOSED OFF
83.	1448/C/2017	ARBTN. NO.177/17	MAHINDRA & MAHINDRA FIN. SERVICE LTD. VS.BANE SINGH	12.05.2017	DISPOSED OFF
84.	1450/C/2017	ARBTN. NO.265/17	HERO FINCORP LTD. VS RAKESH MEGHWAL	23.05.2017	WITHDRAWN
85.	1451/C/2017	ARBTN. NO.	HERO FINCORP LTD. VS MADAN LAL	23.05.2017	WITHDRAWN
86.	1476/C/2017	ARBTN. NO.20818/16	TATA FIN. SERVICES LTD VS ANGAD CHAUDHARY	23.11.2017	WITHDRAWN
87.	1478/C/2017	ARBTN. NO.472/17	OASIS CAPTIAL SERVICES LTD. VS ROBIN ANDREWS	28.11.2017	WITHDRAWN
88.	1479/C/2017	ARBTN. NO.319/17	LORD FIN. CAP LTD. VS. VINAY	28.11.2017	SETTLED

89.	1499/C/2017	ARBTN. NO.397/17	LORD FIN. CAP LTD. VS. PRABHAT RANJAN SINGH	19.12.2017	SETLED
90.	1527/C/2017	ARBTN. NO.330/17	LORD FIN. CAP LTD. VS. ANWAR SAIFI	19.07.2017	SETTLED
91.	1659/C/2017	ARBTN. NO.333/17	M/S ORIGO COMMODITIES INDIA PVT. LTD. VS. KUMAR RAVI PRATAP	11.08.2017	WITHDRAWN
92.	1702/C/2017	ARBTN. NO.311/17	JAL ADANIK SWARNLATHA VS . RELIGARE FINVEST	21.08.2017	DNP
93.	1710/C/2017	ARBTN. NO.301/17	M/S CAPITAL FIRST LTD. VS MRS. MAMTA KHARETA	24.08.2017	DISPOSED OFF
94.	1723/C/2017	ARBTN. NO.348/17	NARESH PRASAD VS GOVT. OF INDIA	03.07.2017	WITHDRAWN
95.	1729/C/2017	ARBTN. NO.119/17	MAHINDRA & MAHINDRA LTD. VS. SUBHASH SARPAL	18.07.2017	DID
96.	1730/C/2017	ARBTN. NO.115/17	MAHINDRA & MAHINDRA LTD. VS. SANJEEV KUMAR	18.07.2017	DID
97.	1731/C/2017	ARBTN. NO.118/17	MAHINDRA & MAHINDRA LTD. VS. ASHIF HUSSAIN	18.07.2017	DID
98.	1732/C/2017	ARBTN. NO.114/17	MAHINDRA & MAHINDRA LTD. VS. RAJWATI	18.07.2017	DID
99.	1733/C/2017	ARBTN. NO.120/17	MAHINDRA & MAHINDRA LTD. VS. SIBI BHARTIYA	18.07.2017	DID
100.	1749/C/2017	ARBTN. NO.315/17	GOODMAN AUTO DEAL VS ATOWAR	08.08.2017	SETTLED
101	1750/C/2017	ARBTN. NO.314/17	GOODMAN AUTO DEAL VS ATOWAR SHOBHA	08.08.2017	SETTLED
102	1751/C/2017	ARBTN. NO.323/17	LORD FIN. CAP. LTD. VS	17.08.2017	WITHDRAWN
103	1755/C/2017	ARBTN. NO.326/17	LORD FIN. CAP. LTD. VS.	17.08.2017	WITHDRAWN

104.	1756/C/2017	ARBTN. NO.324/17	LORD FIN. CAP. LTD. VS.RAVI KUMAR	17.08.2017	WITHDRAWN
105.	1757/C/2017	ARBTN. NO.437/17	LORD FIN. CAP. LTD. VS.KAMESHWAR	17.08.2017	WITHDRAWN
106.	1758/C/2017	ARBTN. NO.147/17	INDUSIND BANK LTD. VS.SHYAM PARKASH	21.08.2017	DNP
107.	1759/C/2017	ARBTN. NO.148/17	INDUSIND BANK LTD. VS.SUKHDEV SINGH	21.08.2017	DNP
108.	1760/C/2017	ARBTN. NO.20759/16	LORD FIN. CAP. LTD. VS.MOHD. BHOPRA	22.08.2017	WITHDRAWN
109.	1761/C/2017	109/17ARBTN. NO.	MAHINDRA & MAHINDRA LTD. VS.KAMAL YADAV	22.08.2017	WITHDRAWN
110.	1763/C/2017	ARBTN. NO.20783/16	LORD FIN CAP. LTD. VS. RAVINDER KUMAR	25.08.2017	DISMISSED
111.	1764/C/2017	ARBTN. NO.20784/16	LORD FIN CAP.LTD. VS.MOHD. FIYAZ	25.08.2017	DISMISSED
112.	1765/C/2017	ARBTN. NO.228/17	HERO FINCORP. LTD. VS. TIKAM DAAN	28.08.2017	DISMISSED
113.	1766/C/2017	ARBTN. NO.227/17	HERO FINCORP. LTD. VS. SANGEETA DOLAT RAM	28.08.2017	DISMISSED
114.	1767/C/2017	ARBTN. NO.230/17	HERO FINCORP. LTD. VS. SHANTI LAL RATAN	28.08.2017	DISMISSED
115.	1768/C/2017	ARBTN. NO.233/17	HERO FINCORP. LTD. VS. MOHD. RAPHIK	28.08.2017	DISMISSED
116.	1769/C/2017	ARBTN. NO.231/17	HERO FINCORP. LTD. VS. MOHD. SAIFI	28.08.2017	DISMISSED
117.	1770/C/2017	ARBTN. NO.232/17	HERO FINCORP. LTD. VS. SURESH CHANDRA	28.08.2017	DISMISSED
118.	1805/C/2017	ARBTN. NO.20679/16	LORD FIN. CAP. LTD. VS.SUNIL CHAUHAN	06.09.2017	DISMPOSED OFF

119.	1806/C/2017	ARBTN. NO.20632/16	LORD FIN. CAP. LTD. VS.SAIM KHAN	06.09.2017	ALLOWED
120.	1844/C/2017	ARBTN. NO.441/17	LORD FIN. CAP. LTD. VS.RAM PARKASH	30.10.2017	WITHDRAWN
121.	1845/C/2017	ARBTN. NO.440/17	LORD FIN. CAP. LTD. VS.RAJ KUMAR	30.10.2017	WITHDRAWN
122.	1850/C/2017	ARBTN. NO.20836/16	INDUSIND BANK LTD. VS.NARENDER KUMAR BHATI	01.09.2017	DISMISSED
123.	1851/C/2017	ARBTN. NO.20838/16	INDUSIND BANK LTD. VS.VIKRAM	01.09.2017	DISMISSED
124.	1852/C/2017	ARBTN. NO.20836/16	INDUSIND BANK LTD. VS.MUKESH CHAND GUPTA	01.09.2017	DISMISSED
125.	1853/C/2017	ARBTN. NO.20840/16	INDUSIND BANK LTD. VS.RAMEHS CHANDRA	01.09.2017	DISMISSED
126.	1854/C/2017	ARBTN. NO.20841	INDUSIND BANK LTD. VS.MANVEER	01.09.2017	DISMISSED
127	1855/C/2017	ARBTN. NO.20842/16	INDUSIND BANK LTD. VS.BHAGMAL SINGH	01.09.2017	DISMISSED
128.	1863/C/2017	ARBTN. NO.328/17	LORD FIN. CAP. LTD. VS.NAUSHAD AHMED	25.09.2017	DISPOSED OFF
129	1870/C/2017	ARBTN. NO.331/17	LORD FIN. CAP. LTD. VS.BIR PAL CHAUHAN	08.11.2017	WITHDRAWN
130.	1873/C/2017	ARBTN. NO.394/17	LORD FIN. CAP. LTD. VS.KISHAN	20.11.2017	DID
131.	1905/C/2017	ARBTN. NO.514/17	LORD FIN. CAP. LTD. VS.SUBHASH KUMAR PANDIT	05.12.2017	WITHDRAWN
132	1906/C/2017	ARBTN. NO.515/17	LORD FIN. CAP. LTD. VS.HIRDESH KUMAR	05.12.2017	WITHDRAWN
133.	1907/C/2017	ARBTN. NO.523/17	LORD FIN. CAP. LTD. VS.ANKUR GOYAL	05.12.2017	WITHDRAWN

134.	1939/17/C/2017	ARBTN. NO.458/47	GOOMAN AUTO DEAL LTD. VS. PARVINDER RANA	27.10.2017	WITHDRAWN
135.	1970/C/2017	ARBTN. NO.450/2017	GOOMAN AUTO DEAL LTD. VS. JAVED ALI	10.10.2017	SETTLED
136.	1979/C/2017	ARBTN. NO.3105/17	LORD FIN. CAP. LTD. VS. MANAV VHAWLA	30.10.2017	WITHDRAWN
137.	1985/C/2017	ARBTN. NO.349/17	GOOMAN AUTO DEAL LTD. VS. PREM SINGH	31.10.2017	SETTLED
138.	1995/C/2017	ARBTN. NO.408/2017	INDUSIND BANK LTD. VS. MANAS PANDEY	14.12.2017	DNP
139.	1996/C/2017	ARBTN. NO.405/17	INDUSIND BANK LTD. VS. SANTOSH KUMAR	14.12.2017	DNP
140.	1997/C/2017	ARBTN. NO.409/17	INDUSIND BANK LTD. VS. ANSAR AHMED KHAN	14.12.2017	DNP
141.	1998/C/2017	ARBTN. NO.407/17	INDUSIND BANK LTD. VS. YAQOOB ALI	14.12.2017	DNP
142.	2007/C/2017	ARBTN. NO.467/17	YASHOOB SINGH VS. MATOPMA; RIFLE ASOSOCIATION OF INDIA	15.112017	WITHDRAWN
143.	2049/C/2017	ARBTN. NO.403/2017	INDUSIND BANK LTD. VS. SIDIQ ALI KHAN	18.09.2017	DISMISSED
144.	2050/C/2017	ARBTN. NO.406/2017	INDUSIND BANK LTD. VS. SANJAY GUPTA	18.09.2017	DID
145.	2051/C/2017	ARBTN. NO.402/2017	INDUSIND BANK LTD. VS. RISHI PAL	18.09.2017	DISMISSED
146	2052/C/2017	ARBTN. NO.404/2017	INDUSIND BANK LTD. VS SANJAY KUMAR	22.09.2017	RETURNED
147	2104/C/2017	ARBTN. NO 13/2017	ISHWAR DASS VS CITI FINANCIAL	18.12.2017	WITHDRAWN
148	2082/C/2017	ARBTN NO 547/2017	LORD FIN CAP LTD VS. MANISH KUMAR	04.12.2017	SETTLED

149.	2083/C/2017	ARBTN. NO.3097/16	LORD FIN CAP LTD. VS. SAYAD ZAFAR HASAN	04.12.2017	SETTLED
150.	2084/C/2017	ARBTN. NO.544/17	LORD FIN CAP LTD. VS. PANKAJ KUMAR	04.12.2017	SETTLED
151.	2085/C/2017	ARBTN. NO.551/17	LORD FIN CAP LTD. VS. VISHNU	04.12.2017	SETTLED

170	OMP(I) (Comm) 451/2020	Yes Bank Ltd	V/S	Yogi Mahipal	05/101	29/1/20	DAW
171	OMP(I)(Comm) 458/2020	— Same —	V/S	Anuj Kr. Saxena	05/102	29/1/20	DAW
172	OMP(I)(Comm) 462/2020	— Same —	V/S	Om Pratap Chauhan	05/105	29/1/20	DAW
173	OMP(I)(Comm) 463/2020	— HDB Financial Services Ltd	V/S	Raj Kumar	05/93	29/1/20	Disposal off
174	OMP(I)(Comm) 464/2020	— Same —	V/S	Partap Singh	05/91	29/1/20	DAW
175	OMP(I)(Comm) 465/2020	— Same —	V/S	Pradeep Jaipal	05/99	29/1/20	Disposal off
176	OMP(I)(Comm) 466/2020	— Same —	V/S	Praveen Singh	05/97	29/1/20	Disposal
177	OMP(I)(Comm) 467/2020	— Same —	V/S	Jaipal Tiles Contractor	05/91	29/1/20	DAW

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178 178/20 Comm	OMP(I) (Comm) 468/2020	HDB Financial Services Ltd.	v/s	Janab Ali	05/81	29/1/20	Disposed off
179 179/20 Comm	OMP(I) (Comm) 469/2020	— Same —	v/s	Handan Singh	05/81	29/1/20	Disposed off
180 180/20 Comm	OMP(I) (Comm) 470/2020	— Same —	v/s	Sirsa Ganpati Stock	05/89	29/1/20	Disposed off
181 181/20 Comm	OMP(I) (Comm) 471/2020	— Same —	v/s	Bunty Dharam Pal	05/91	29/1/20	Disposed off
182 182/20 Comm	OMP(I) (Comm) 472/2020	— Same —	v/s	Pardeep Pala Ram	05/87	29/1/20	Disposed off
183 183/20 Comm	OMP(I) (Comm) 473/2020	— Same —	v/s	Krishan Malik	05/87	29/1/20	Disposed off
~~184~~	~~APO(I)(M)/2017~~	~~Satyaveer Singh~~	~~v/s~~	~~Bajaj Finance Ltd~~	~~05/103~~	~~29/1/20~~	~~Dismissed~~

~~185 / 185/20 Comm~~	~~CS(OS) 410/2019~~	~~M/s M. PICSPRO~~	~~V/s~~	~~Sanjay Enterprises~~	~~05 / 149~~	~~30 1/20~~	~~Disposed off / Decreed~~
186 / 186/20 Comm	OMP(I) (comm) 348/2020	Axis Bank Ltd	V/s	Dilip Singh	05 / 113	30 1/20	DAW
187 / 187/20 Comm	OMP(I) (comm) 349/2020	— Same —	V/s	Hitesh Vyas	05 / 115	30 1/20	DAW
188 / 188/20 Comm	OMP(I) (comm) 351/2020	— Same —	V/s	Amani Devi	05 / 113	30 1/20	DAW
189 / 189/20 Comm	OMP (I) (comm) 485/2020	— Same —	V/s	Girirajj Sharma	05 / 115	30 1/20	Disposed off
190 / 190/20 Comm	OMP (I) (comm) 488/2020	— Same —	V/s	Rajesh Saini	05 / 111	30 1/20	Disposed off
191 / 191/20 Comm	OMP(I) (comm) 491/2020	Yes Bank Ltd ~~— Same —~~	V/s	Dalbir Lim Pankash	05 / 115	30 1/20	Disposed off
~~192 / 192/20 Comm~~	~~OMP(I) (comm) 492/2020~~	~~— Same —~~	~~V/s~~	~~Rohit Kumar~~	~~05 / 115~~	~~30 1/20~~	~~Disposed off~~

192	OMP 492/20	Yes Bank Ltd	v/s	Rohit Kumar	5/115	30/1/20	Disposed off
193	OMP(I) (Comm) 493/2020	Yes Bank Ltd	v/s	Himanshu Gambhir	05/121	30/1/20	DAW
194	OMP(I) (Comm) 495/2020	Indusind Bank	v/s	Ranjeet Choudhary	05/81	30/1/20	DAW
195	OMP(I)(Comm) 496/2020	— Same —	v/s	Rohit Suresh Chand	05/87	30/1/20	DAW
196	OMP(I)(Comm) 497/2020	— Same —	v/s	Hoshiyar	05/87	30/1/20	DAW
197	OMP(I) (Comm) 498/2020	— Same —	v/s	Harj Tej Singh	05/83	30/1/20	DAW
198	OMP(I) (Comm) 499/2020	HDB Financial Services Ltd	v/s	Mohd Imran	05/87	30/1/20	DAW
199	OMP(I)(Comm) 500/2020	— Same —	v/s	Yamin K.	05/103	30/1/20	Disposed off

200)	OMP Comm 501/20	HDB Financial vs	Noushad Mulla					5/89	30 1/20	Dr Rajesh adj	
201)	OMP Comm 502/20		— Same —			vs	Udaybar Singh	5/93	30 1/20	do	
202 202/20 Comm	OMP(I)(Comm)		— Same —			v/s	Shahzad B.	05/105	30 1/20		
203 203/20 Comm	OMP(I) (Comm) 504/2020		— Same —			v/s	Pravash K	05/85	30 1/20		
204 204/20 Comm	OMP(I)(Comm) 505/2020		— Same —			v/s	Aman Kashyap	05/91	30 1/20		
205 205/20 Comm	OMP(I)(Comm) 506/2020		— Same —			v/s	Nafees Nijamuddin	05/91	30 1/20		
206 206/20	OMP(I)(Comm) 507/2020		— Same —			v/s	IRFAN A	05/93	30 1/20		
207 207/20 Comm	OMP(I)(Comm) 508/2020		— Same —			v/s	Ram Kumar	05/111	30 1/20		

208	CS (Comm) 161/2019	Radiant Dynamic	v/s	Raheja Developers	05/163		31/1/20	Sine-die
209	CS (Comm) 303/2019	ICICI Bank Ltd	v/s	Geetika Singh	05/127		31/1/20	DAW
(P) 210	~~APBT No (Comm) 11/2020~~	~~Anupam Coal Traders & Ors.~~	~~v/s~~	~~M/s Bajaj Finance Ltd. & Anr.~~	~~05/93~~		~~31/1/20~~	~~DAW~~
211	OMP(I)(Comm) 198/2020	Indusind Bank Ltd	v/s	Amit Construction	05/87		31/1/20	DAW
212	OMP(I)(Comm) 217/2020	— Same	v/s	Subhash Sharma	05/95		31/1/20	DAW
213	OMP (I)(Comm) 213/2020	Perfect Capital Services Ltd	v/s	Dharmendra Kumar	05/63		31/1/20	Disposed off
214	OMP(I)(Comm) 517/2020	— Same	v/s	Bijender Kumar Lal	05/63		31/1/20	Disposed off

215 215/20 Comm	OMP(I)(Comm) 525/2020	Yes Bank Ltd	V/S	Pawan Vizmani	05/137	31/1/20	Disposed off
216 216/20 Comm	OMP(I)(Comm) 526/2020	— Same —	V/S	Pawan Vizmani	05/137	31/1/20	Disposed off
217 217/20 Comm	OMP(I)(Comm) 527/2020	Indusind Bank Ltd	V/S	Adesh Kumar	05/85	31/1/20	DALO
218 218/20 Comm	OMP(I)(Comm) 528/2020	— Same —	V/S	Adesh Kumar	05/85	31/1/20	DALO
219 219/20 Comm	OMP(I)(Comm) 529/2020	— Same —	V/S	Javed Khan	05/87	31/1/20	DALO
220 220/20 Comm	OMP(I)(Comm) 530/2020	— Same —	V/S	Reju Devi	05/85	31/1/20	DALO
221 221/20 Comm	OMP(I)(Comm) 531/2020	HDB Financial Services Ltd	V/S	Hasim S	05/107	31/1/20	Disposed off
222 222/20 Comm	OMP(I)(Comm) 532/2020	— Same —	V/S	Ishrat Ali	05/91	31/1/20	Disposed off

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223	OMP(I) (Comm) 533/2020	HDB Financial Services Ltd		v/s	Jaimal Chauhan	05/97	31/1/20	DAW
224	OMP(I) (Comm) 534/2020	— Same —		v/s	Arif Mohd	05/109	31/1/20	Disposed off
225	OMP(I) (Comm) 535/2020	— Same —		v/s	Madan Mohan Sharma	05/93	31/1/20	Disposed off
226	OMP(I) (Comm) 536/2020	— Same —		v/s	Mithlesh Yadav	05/81	31/1/20	Disposed off
227	OMP(I) (Comm) 537/2020	— Same —		v/s	Janab Ali	05/81	31/1/20	DAW
228	OMP(I) (Comm) 538/2020	— Same		v/s	Jagat Jagir Singh	05/101	31/1/20	Disposed off
229	OMP(I) (Comm) 539/2020	TVS Credit Services Ltd.		v/s	Nitaj Chand Shaikh	05/97	31/1/20	DAW

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COURT OF SH RAMESH KUMAR-I, DISTRICT JUDGE (COMMERCIAL COURT-01)(SOUTH), SAKET COURT COMPLEX, JANUARY 2020

8/4/2021

G. NO.	S.NO.	Cases No	PartIES Name	Page No	Decision	Date of Decision
230		OMP (E) (COMM.)/2/2019	BHARAT HEAVY ELECTRICALS LTD Vs JIANEN LONGING BULK MATERIAL SCIENCE AND ENGG. CO. LTD.		DISPOSED	07-01-2020
231		OMP (I) (COMM.)/96/2019	INDUSIND BANK LTD. Vs VAISHNO POWER SYSTEM		DISPOSED	09-01-2020
232		OMP (I) (COMM.)/1/2019	INDUSIND BANK LTD. Vs BARCIOK		DISPOSED	13-01-2020
233		OMP (I) (COMM.)/131/2019	INDUSIND BANK LTD. Vs RASID ALI		DISPOSED	13-01-2020
234		OMP (I) (COMM.)/179/2019	INDUSIND BANK LTD. Vs IMRAN KHAN		DISPOSED	13-01-2020
235		OMP (I) (COMM.)/185/2019	INDUSIND BANK LTD. Vs RAJESH SINGH		DISPOSED	13-01-2020
236		OMP (I) (COMM.)/177/2019	INDUSIND BANK LTD. Vs RAFEES AHMAD		DISPOSED	13-01-2020
237		OMP (I) (COMM.)/178/2019	INDUSIND BANK LTD. Vs RAM MOHAN SINGH		DISPOSED	13-01-2020
238		OMP (I) (COMM.)/181/2019	INDUSIND BANK LTD. Vs ASHISH BAJPAI		DISPOSED	13-01-2020
239		OMP (I) (COMM.)/142/2019	INDUSIND BANK LTD. Vs JAI CONSTRUCTION		DISPOSED	13-01-2020
240		OMP (I) (COMM.)/143/2019	INDUSIND BANK LTD. Vs KISHAN MISHRA		DISPOSED	13-01-2020

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241	OMP (I) (COMM.)/184/2019	INDUSIND BANK LTD. Vs UDAY KUMAR YADAV	DISPOSED	13-01-2020
239	~~OMP (I) (COMM.)/132/2019~~	~~TATA CAPITAL FINANCIAL SERVICES LTD Vs NICO~~	~~DISPOSED~~	~~[illegible]~~ 558A
242	OMP (I) (COMM.)/1/2020	INDUSIND BANK LTD. Vs PAUPAL SINGH	DISPOSED	14-01-2020
243	OMP (I) (COMM.)/15/2020	INDUSIND BANK LTD. Vs VASID KHAN	DISPOSED	14-01-2020
244	OMP (I) (COMM.)/26/2020	INDUSIND BANK LTD. Vs DHARAMPAL YADAV	DISPOSED	20-01-2020
245	OMP (I) (COMM.)/54/2020	INDUSIND BANK LTD. Vs DHANWIRAL YADAV	DISPOSED	20-01-2020
246	OMP (I) (COMM.)/60/2020	INDUSIND BANK LTD. Vs VIKRAM SINGH	DISPOSED	20-01-2020
247	OMP (I) (COMM.)/58/2020	INDUSIND BANK LTD. Vs DHARAM PAL YADAV	DISPOSED	20-01-2020
248	OMP (I) (COMM.)/59/2020	INDUSIND BANK LTD. Vs VIKAS KUMAR	DISPOSED	20-01-2020
249	OMP (I) (COMM.)/71/2020	INDUSIND BANK LTD. Vs DHAVDEEP KALSA	DISPOSED	20-01-2020
[illegible]	OMP (I) (COMM.)/72/2020	INDUSIND BANK LTD. Vs PANKAJ POOPCHAND	DISPOSED	20-01-2020
[illegible]	OMP (I) (COMM.)/73/2020	INDUSIND BANK LTD. Vs KAPIL BISHT	DISPOSED	20-01-2020
[illegible]	OMP (I) (COMM.)/122/2020	INDUSIND BANK LTD. Vs SHIV GANESH TIWARI	DISPOSED	20-01-2020

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253	OMP (I) (COMM.)/223/2020	INDUSIND BANK LTD Vs VIVECK GOEL	DISPOSED	20-01-2020
254	OMP (I) (COMM.)/224/2020	INDUSIND BANK LTD. Vs VIKKAL ARHANA	DISPOSED	20-01-2020
255	OMP (I) (COMM.)/225/2020	INDUSIND BANK LTD Vs MALDEEP SINGH RAJPUROHIT	DISPOSED	20-01-2020
256	OMP (I) (COMM.)/227/2020	INDUSIND BANK LTD Vs BHAVISHYA ASSOCIATES	DISPOSED	20-01-2020
257	OMP (I) (COMM.)/228/2020	INDUSIND BANK LTD. Vs GAGANPREET KAUR	DISPOSED	20-01-2020
258	OMP (I) (COMM.)/230/2020	INDUSIND BANK LTD Vs MANAV SHARMA	DISPOSED	20-01-2020
259	OMP (I) (COMM.)/231/2020	INDUSIND BANK LTD Vs AJIT SINGH	DISPOSED	20-01-2020
260	OMP (I) (COMM.)/252/2020	IIDFI FINANCIAL SERVICES Vs KAPTAN SINGH	DISPOSED	20-01-2020
261	OMP (I) (COMM.)/278/2020	INDUSIND BANK LTD Vs SADDAM HUSSAIN	DISPOSED	21-01-2020
262	OMP (I) (COMM.)/279/2020	INDUSIND BANK LTD. Vs VIKRAM SINGH YADAV	DISPOSED	21-01-2020
263	OMP (I) (COMM.)/280/2020	INDUSIND BANK LTD Vs DALPAT SINGH	DISPOSED	21-01-2020
264	OMP (I) (COMM.)/281/2020	TVS CREDIT SERVICES LTD Vs SHARDA RANI	DISPOSED	21-01-2020
265	OMP (I) (COMM.)/282/2020	TVS CREDIT SERVICES LTD Vs YASHPAL	DISPOSED	21-01-2020

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266	OMP (I) (COMM.)263/2020	TVS CREDIT SERVIES LTD Vs MOHD. RAJAK	DISPOSED	21-01-2020
267	OMP (I) (COMM.)264/2020	INDUSIND BANK LTD. Vs MURLIWALA TRANSPORT SERVICES	DISPOSED	21-01-2020
268	OMP (I) (COMM.)269/2020	TVS CREDIT SERVIES LTD Vs RAKESH SINGH SINHA	DISPOSED	22-01-2020
269	OMP (I) (COMM.)271/2020	TVS CREDIT SERVIES LTD Vs PAPPU JAGDISH	DISPOSED	22-01-2020
270	OMP (I) (COMM.)272/2020	TVS CREDIT SERVIES LTD Vs GREEN FIN	DISPOSED	22-01-2020
271	OMP (I) (COMM.)273/2020	TVS CREDIT SERVIES LTD Vs KAILASH SINGH	DISPOSED	22-01-2020
272	OMP (I) (COMM.)274/2020	TVS CREDIT SERVIES LTD Vs PRIETI	DISPOSED	22-01-2020
273	OMP (I) (COMM.)275/2020	TVS CREDIT SERVIES LTD Vs ROHITRAJ PAL SINGH	DISPOSED	22-01-2020
274	OMP (I) (COMM.)276/2020	TVS CREDIT SERVIES LTD Vs NAGENDRA RAJ	DISPOSED	22-01-2020
275	OMP (I) (COMM.)264/2020	INDUSIND BANK LTD. Vs RAJPAL SINGH	DISPOSED	22-01-2020
276	OMP (I) (COMM.)278/2020	TVS CREDIT SERVIES LTD Vs SANGITA KAUSHAL RAHTI	DISPOSED	22-01-2020
277	OMP (I) (COMM.)279/2020	TVS CREDIT SERVIES LTD Vs AAS MOHAMAD	DISPOSED	22-01-2020
278	OMP (I) (COMM.)280/2020	TVS CREDIT SERVIES LTD Vs SHAKID RAJAV	DISPOSED	22-01-2020

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279 P 279/20 Comm	~~OMP/Misc/Comm 96/2019~~	~~Pneumatic Engineers Pvt Ltd~~	~~v/s~~	~~Vinod Kumar Jain~~	~~05 381~~	~~01/2/20~~	~~Dismissed~~
280 280/20 Comm	OMP(I)/Comm 540/2020	Bajaj Finance Ltd	v/s	Ashwain Prakash Rao Vise	05 121	01/2/20	Disposed off
281 281/20 Comm	OMP(I)/Comm 541/2020	Yes Bank Ltd.	v/s	Pawan Virmani	05 135	01/2/20	Disposed off
282 282/20 Comm	OMP(I)/Comm 543/2020	— Same —	v/s	Bharat Rahi	05 123	01/2/20	Disposed off
283 283/20 Comm	OMP(I)/Comm 544/2020	TVS Credit Services Ltd	v/s	Afridi Saifi	05 65	01/2/20	Disposed off
284 284/20 Comm	OMP(I)/Comm 545/2020	— Same —	v/s	Lalit	05 65	01/2/20	Disposed off
285 285/20 Comm	OMP(I)/Comm 546/2020	— Same —	v/s	Ramesh Saksena	05 61	01/2/20	DAW

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286	OMP(I)/Comm 549/2020	Indusind Bank Ltd		V/s	Kaptan Building Material Supplier	05/91	01/2/20	Disposed off
287	OMP(I)/Comm 548/2020	— Same —		V/s	Gopal Ram Choudhary Ltd	05/85	01/2/20	Disposed off
288	OMP(I)/Comm 549/2020	— Same —		V/s	Ranjeet choudhary	05/91	01/2/20	DAW
289	OMP(I)/Comm 550/2020	HDB Financial Services Ltd.		V/s	Sajid Ansh	05/91	01/2/20	Disposed off
290	OMP(I)/Comm 551/2020	— Same —		V/s	Peekin K	05/115	01/2/20	Disposed off
291	OMP(I)/Comm 552/2020	— Same —		V/s	Baba Road Lines	05/87	01/2/20	DAW
292	OMP(I)/Comm 553/2020	— Same —		V/s	Mohd Arif	05/91	01/2/20	Disposed off
293	OMP(I)/Comm 554/2020	— Same —		V/s	Rinku S	05/109	01/2/20	Disposed off

294	OMP(U)/Comm 62/2020	Yes Bank Ltd.	V/S	Rajpal Rameshwar	05/133	10 2/20	DAW
295	OMP(U)/Comm 63/2020	— Same —	V/S	Kesar Devi	05/137	10 2/20	DAW
296	OMP(U)/Comm 64/2020	— Same —	V/S	Meena Ahuja	05/129	10 2/20	DAW
297	OMP(U)/Comm 65/2020	Indusind Bank Ltd.	V/S	Mahendra Kumar	05/95	10 2/20	DAW
298	OMP(U)/Comm 66/2020	— Same —	V/S	Ganpat Singh	05/85	10 2/20	DAW
299	OMP(U)/Comm 67/2020	— Same —	V/S	Mahendra Singh Rawat	05/93	10 2/20	DAW
300	OMP(U)/Comm 68/2020	— Same —	V/S	Gindhari Ram	05/84	10 2/20	DAW

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301 301/20 Comm	OMP(I)/Comm 69/2020	Indusind Bank Ltd.	V/S	Ummed Singh	05/87		10 2/20	DAW
302 302/20 Comm	OMP(I)/Comm 70/2020	Yes Bank Ltd	V/S	Jaishree Girjiraj Roadways (P) Ltd	05/159		10 2/20	DAW
303 303/20 Comm	OMP(I)/Comm 71/2020	— Same —	V/S	Kishan Kumar	05/171		10 2/20	DAW
304 304/20 Comm	OMP(I)/Comm 657/2020	Haryana New Pulsar Leasing & Finance (P) Ltd	V/S	Masud Rehman	05/89		10 2/20	Disposed off
305 305/20 Comm	OMP(I)/Comm 694/2020	DCB Bank	V/S	Naushad Khan	05/165		10 2/20	DAW
306 306/20 Comm	OMP(I)/Com 695/2020	— Same —	V/S	Rajinder Kumar	05/169		10 2/20	Disposed off
307 307/20 Comm	OMP(I)/Com 696/2020	— Same —	V/S	Lakhan Singh	05/157		10 2/20	Disposed off

308 / 308/20 Comm	OMP/(U)/Comm 697/2020	Indusind Bank Ltd	V/s	Nazo Mirzapur Sand & Stone Supplier	05/82	10 2/20	DAW	
309 / 309/20 Comm	OMP(U)/Comm 698/2020	— same —	V/s	Adesh Kumar	05/85	10 2/20	DAW	
310 / 310/20 Comm	OMP(U)/Comm 699/2020	Axis Bank Ltd	V/s	Umrao Lal Saini	05/121	10 2/20	DAW	
311 / 311/20 Comm	OMP(U)/Comm 701/2020	TVS Credit Services Ltd	V/s	Varun Khan	05/85	10 2/20	DAW	
312 / 312/20 Comm	OMP(U)/Comm 702/2020	— Same —	V/s	Ilai Nizam Pattan	05/99	10 2/20	Disposed off	
313 / 313/20 Comm	OMP(U)/Comm 703/2020	— same —	V/s	Kapil Sharma	05/55	10 2/20	DAW	
314 / 314/20 Comm	OMP(U)/Comm 704/2020	HDB Financial Services Ltd.	V/s	Hari OM Singh URF Bachchy Singh	05/95	10 2/20	DAW	
315	OMP/Com 705/20	— same —	vs	Ajab Singh	5/107	10 2/20	Disposed off	